NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. MA 1621/2018 – R-plan IA 2273/2019 IA 1955/2019 IA 1164/2021 IN CP(IB)/1616/MB/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022

NAME OF THE PARTIES: **Vellurmadam Harish Gopalkrishnan**
V/s
Bharat Cooperative Bank

APPEARANCE :
FOR THE ASREC **:** Adv. Vinod Kothari a/w Adv. Suyesha Kakarla a/w Adv Vidhee Kothari

MA 1621/2018
FOR THE APPLICANT **:** Mr. Devarajan Raman

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **08.12.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
15.11.2022
ANKIT